

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
-CUM- SPL. JUDGE (PC ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW  
DELHI**

**CIRCULAR**

**Sub: Advisory for self isolation/ quarantine and sanitization of Court Complex.**

It has been brought to my notice that Sh. Amit Kumar, Ld. Special Judge PC Act, CBI, Sh. Himanshu Rawat, PA in the court of Sh. Harjyot Singh Bhalla, Ld. CMM, Sh. Mohd. Shah Alam, Orderly in the court of Ms. Anuradha Shukla Bhardwaj, Ld. Special Judge PC Act CBI and Sh. Sagar Upadhyay, Head Constable, Police Post, RADC, New Delhi have been tested positive for COVID-19 contagion. It has also been brought to my notice that Sh. Amit Kumar, Sh. Himanshu Rawat and Mohd. Shah Alam have last attended the office on 04.09.2020 and Sh. Sagar Upadhyay has last attended the office on 07.09.2020.

Considering this situation, Caretaking Branch is directed to carry out deep and regular sanitization of the entire Court Complex.

Sh. Amit Kumar, Ld. Special Judge PC Act, CBI, Sh. Himanshu Singh Rawat, PA in the court of Sh. Harjyot Singh Bhalla, Ld. CMM, Sh. Mohd. Shah Alam, Orderly in the court of Ms. Anuradha Shukla Bhardwaj, Ld. Special Judge PC Act CBI and Sh. Sagar Upadhyay, Head Constable, Police Post, RADC, New Delhi are advised to isolate/quarantine themselves immediately for a period of 10 days or as per medical advice and take all necessary precautions as per advisory/guidelines of Government of India. He is further requested to intimate the office regarding his health status after expiry of 14 days.

The Judicial Officers, staff members and police officials who were in close contact with Sh. Amit Kumar, Ld. Special Judge PC Act, CBI, Sh. Himanshu Rawat, PA in the court of Sh. Harjyot Singh Bhalla, Ld. CMM, Sh. Mohd. Shah Alam, Orderly in the court of Ms. Anuradha Shukla Bhardwaj, Ld. Special Judge PC Act CBI, RADC and Sh. Sagar Upadhyay, Head Constable, Police Post, New Delhi on 04.09.2020 and 07.09.2020 are also advised to isolate/quarantine themselves for a period of 5 days and take all precautionary measures as per advisory/guidelines of Government of India. They will intimate the office regarding status of their health after expiry of 5 days.

This copy is computer generated and does not require signatures.

Sd/-  
(SUJATA KOHLI)  
PRINCIPAL DISTRICT & SESSIONS  
JUDGE,  
ROUSE AVENUE DISTRICT COURT, NEW DELHI

**No.E-12501-12584/Covid-19/NO/D&SJ/RADC/2020**

**Dated 07.09.2020**

Copy forwarded for information and necessary action to:-

1. Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi
2. Ld. District & Sessions Judge (HQs), THC, Delhi
3. All Ld. District & Sessions Judges, Delhi/New Delhi
4. All Ld. Judicial Officers, RADC, New Delhi
5. Sh. Virender Singh, Nodal Officer to facilitate the Officers/officials of RADC, New Delhi in getting the treatment in case of emergency.
6. Sh. Amit Kumar, Ld. Special Judge PC Act CBI, RADC, New Delhi.
7. Concerned Officials
8. Care Taker, Care Taking Branch, RADC, New Delhi
9. Administration Branch, RADC, New Delhi
10. All the Branch-in-charges posted in RADC with the directions to inform the staff posted in their branches/courts.
11. Incharge, Lockup, RADC, New Delhi.
12. Computer Branch, RADC for uploading on official website through LAYERS
13. PS to undersigned.
14. Inspector, Police Post, RADC, New Delhi

Sd/-  
PRINCIPAL DISTRICT & SESSIONS JUDGE,  
ROUSE AVENUE DISTRICT COURT, NEW  
DELHI